

encouraging closing of any units... (Interruptions) For big houses, they must get clearance from MRTP and then only they will get licences.

SHRI ANOOPCHAND SHAH: May I know from the hon. Minister as to how many licenses have been given to Maharashtra in the last one year, to manufacture vanaspati?

SHRI J. VENGAL RAO: Vanaspati is a prohibited item. For example, in north-eastern States and Himachal Pradesh we have given one and one. In Maharashtra's tribal area, we have given one license for a cooperative society.

Target for Small Scale Industries

*582. SHRI LAKSHMAN MALLICK†:
SHRI KAMLA PRASAD
SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the targets set for the Seventh Plan in respect of small scale industries have been achieved;

(b) if not, the reasons therefor;

(c) whether some multinationals have crossed the limits fixed in their licences of products reserved in the small scale sector by giving sub-contracts; and

(d) if so, the details thereof and the steps taken to plug the loopholes in the law/rules/regulations?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d) A statement is given below.

STATEMENT

(a) and (b). The targets set for production, employment and exports in respect of small scale industries in the first three years of the Seventh Plan along with estimated achievement are given below:-

	Production (At 1984-85 prices) (Rs. crores)		Employment (in lakhs)		Exports (Rs. crores)	
	Target ment	Achieve ment	Target ment	Achieve ment	Target@ ment*	Achieve ment
1985-86	55225	57100	95	96	2630	2769
1986-87	61130	64500	100	101.4	2950	3648
1987-88	66630	72880 \$	106	107\$	3300	N.A.

@ = At 1984-85 prices.

* = At current prices.

\$ = Provisional.

N.A. = Not available.

(c) and (d). Reservation of specific articles for exclusive manufacture by the small scale industrial undertakings is made under section 5 of the Industries (Development & Regulation) Amendment Act 1984. If an industrial undertaking other than a small scale industrial undertaking was manufacturing an item reserved for the small scale sector prior to the date of reservation of the item, it can continue to manufacture the item after obtaining a COB licence. The capacity in the COB licence is pegged at the best production level achieved by that undertaking in the three years preceding the date of reservation of the item.

Marketing of products reserved for exclusive manufacture in the small scale sector by large units does not constitute violation of the Government policy on Reservation.

To look into the complaints of violation of reservation policy, Government have constituted a Committee to check entry/expansion of large/medium scale units into the areas reserved for the small scale sector. Violation of the provisions under the reservation policy is punishable under Section 24 of Industries (Development & Regulation) Act, 1951.

SHRI LAKSHMAN MALLICK: I have gone through the statement of the hon. Minister. You know that the small scale industry sector is a priority sector and employment generating sector. This sector now faces a serious problem of non-availability of essential raw materials. A large number of small industrial units are sick and closed. The Minister has stated in his reply that the Government has constituted a committee to check entry and expansion of large and medium scale units into the areas reserved for small sector. In this context, I would like to know from the hon. Minister as to how many complaints have been received by the Committee in the last three years and what is the action taken thereon.

THE MINISTER OF INDUSTRY
(SHRI J. VENGAL RAO): 21 cases came

before the Committee. In 12 they were not able to prove the cases. The remaining are pending before the Committee. About the small scale sector I want to inform the House that there are 835 items reserved. They are manufacturing 5000 items both reserved and non-reserved. The employment potential is increasing year by year.

SHRI LAKSHMAN MALLICK: The finances of most of the small scale units are in bad shape. A majority of them are suffering from non-availability of credit. Sufficient credit is not provided through the banks and sometimes, there is inordinate delay by the banks. I am glad to know from the hon. Minister that the targets set for production, employment and exports in respect of small scale industries in the first three years of the Seventh Plan is very much appreciable and satisfactory. Is the Minister aware that there is a great scope for increasing the production in the small scale sector if the banks and financial institutions extend their assistance? if so, has he given direction to the banks and financial institutions not to make unnecessary delays in sanctioning loans to the small scale units?

SHRI J. VENGAL RAO: I tabled the complete information about export achievement and the target fixed. About the credit, I know there are some problems in the financial institutions. For that purpose, the Finance Minister, in his statement, mentioned that he is setting up a bank with a capital of Rs. 300 crores exclusively for the benefit of the small scale industries. I think the Finance Ministry will bring the Bill before the Parliament as soon as possible.

PROF. P.J. KURIEN: Sir, as per the information given by the Minister, the performance with regard to production export and employment of the small-scale industry is satisfactory for the first three years of the Plan. But it is not going to be so for the next two years, especially this year, because the industrial subsidy which the Government was giving to the small-scale industries in backward districts has been stopped. Because the subsidy has been stopped, no

new industry is coming up in backward areas and also those industries which are already there, are going to be sick. In view of the policy of the Government of correcting the regional imbalance and also in view of the fact that those industries which are there in the backward districts are going to become sick, I would like to know whether the Government is prepared to reconsider the stoppage of subsidy given to industries in the backward districts, especially to the small-scale industries.

SHRI J. VENGAL RAO: Sir, what can our Ministry do when the Finance Ministry are not agreeable? They have not made enough provision for this in this year's Budget.

PROF. P.J. KURIEN: Sir, it is the responsibility of the Government. Let him at least say that he will take up the matter with the Finance Ministry...*(Interruptions)*

MR. SPEAKER: He has shown his inability. Without money he cannot do it.

SHRI J. VENGAL RAO: Sir, we have not only taken up, I have even argued with the Prime Minister and the Finance Minister. But the financial position is very critical...*(Interruptions)*

MR. SPEAKER: He cannot make the mare go without money.

PROF. P.J. KURIEN: Sir, I am coming from a backward district and the industries there are going to become sick...*(Interruptions)*

MR. SPEAKER: Mr. Sriballav Panigrahi.

SHRI SRIBALLAV PANIGRAHI: Sir, the target fixed should be two-fold. One should be with regard to the quantity or the number and the other should be with regard to the production side or the achievement. So, I would like to know from the hon. Minister whatever might be the numerical target in that sector, how it compare with the target on

the production side. Is there any target fixed in respect of production and, if so, what has been the achievement? The Report is there but our experience as members of the District Industries Centre, etc. is that in terms of production, there are many small-scale units which become sick soon after they are set up. What does the Government propose to do about this? There is no proper follow-up action taken by any agency with regard to providing technical know-how and also giving them necessary market support. How does the Minister react to it?

SHRI M. ARUNACHALAM: Sir, the Small Industries Service Institutes guide the entrepreneurs, render consultancy services, assist them in making them aware of the facilities and concessions offered by various organisations, and conduct training programmes for the technocrats. NSIC is also doing the same thing and they are assisting in marketing also.

[Translation]

T.V. Serials

*583. SHRI KAMLA PRASAD RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the widespread criticism against some of the T.V. serials which merely ape foreign serials neither suiting to the Indian genius nor conforming to the cherished values; and

(b) if so, whether Government propose to review the implementation of their policy followed in regard to selection of the serials?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI S. KRISHNA KUMAR): (a) The Government is not aware of any such widespread criticism.

(b) Does not arise.